1/979035/2023



# OFFICE OF THE ADDITIONAL DIRECTOR GENERAL (SYSTEMS) NEW CUSTOM HOUSE, BALLARD ESTATE, MUMBAI- 400001

Phone Number: 022-20825140, Fax: 022-20825148, Email: systems.wzumumbai@gov.in

Date: 27.01.2023

ADVISORY NO: 01 /SYS/WZU/2023

Subject: ECCS mobility application enhancements - reg.

The ECCS mobility application was developed for the trade and ECCS stakeholders to inform them about the live status of their courier consignment in ECCS. The application takes input parameters like HAWB and Courier name and provides a host of output parameters like CBE/CSB number, date and time of filing, live status of consignment, assessable value and Customs duty to be paid.

- 2. Feedback was received from stakeholders that, some of the technical words like "OOC issued", "Exit scanned", which are being used to describe the status of consignment were not easily comprehensible to the trade. As a trade facilitation measure, it was also planned to provide status of transmission of CBEs/CSBs to IDPMS/EDPMS modules of RBI and transmission of CBEs and CSBs to ICEGATE for IGST refund or ITC credit.
- 3. Accordingly, the ECCS mobility application has been enhanced with the following new developments/features:
  - i. Presenting ECCS live status of consignment in easy to understand language. Further, the detailed description and the time stamp of the current status of the consignment is also being provided;
  - ii. Provide a public enquiry to let the trade know the status of transmission of CBEs/CSBs to IDPMS/EDPMS modules of RBI and
  - iii. Provide the link of status of transmission of CBEs and CSBs to GSTN and ICEGATE respectively
- 4. The enhanced ECCS mobility application can be accessed from the following link: <a href="https://eccsmobility.cbic.gov.in/eicimobility/">https://eccsmobility.cbic.gov.in/eicimobility/</a>

#### 1/979035/2023

5. The public enquiry portal of enhanced ECCS mobility application appears as given below:



6. The two tabs in the first row i.e. present status of import and export consignments were developed to give the status of live consignment in easy and comprehensible manner. The enhancements made i.e. detailed status description and time stamp are highlighted in the screenshots given below.



Import		
BOE No	CBEXII_AMT_2016-2017_027	
CBE Filed Date	02-Jan-2017 17:12:06	
Assessable Value	1111 (INR)	
Total Custom Duty	0 (INR)	
Current Status	FILED	
Detailed Description about Current Status	Courier Bill of Entry (Import Declaration Form) for shipment was filed by authorized cour ier	
Status Date	18-Oct-2017 <mark>14:15:12</mark>	
HAWB No	020120171	
Courier Co	MYPORTCOMPANY	

7. The next 2 tabs in second row i.e. Status of transmission of CBE to RBI – IDPMS and Status of transmission of CSB to RBI – EDPMS gives the status of CBE/CSB transmission to IDPMS/EDPMS modules of RBI respectively, as given below:

#### Status of Transmission of CBE to RBI-IDPMS

CBE NO	CBEXIV_DEL_2021-2022_1703_10521
AD CODE PROVIDED IN CBE	6394391
STATUS	CBE has been Successfully Transmitted from ECCS to IDPMS-R BI

#### Status of Transmission of CSB to RBI-EDPMS

CSB NO	CSBV_DEL_2022-2023_2712_18496
AD CODE	64700661000009
STATUS  The CSB has not been transmitted from ECCS to EDPMS-RBI due to incorrect/missing AD CODE.  Please advise your authorised courier to apply for amendment of CSB in ECCS.	

8. The transmission status of CBE/CSB to IDPMS/EDPMS of RBI has 4 status messages whose explanation is given here below:

<b>S1.</b>	Status reflected in ECCS mobility	Explanation
No	application	
1	CBE/CSB has been uploaded from ECCS to IDPMS/EDPMS -RBI for further processing	The data has been transmitted to RBI for further processing at RBI end and acknowledgement in this regard from RBI is pending.
2	CBE/CSB has been successfully transmitted from ECCS to IDPMS/EDPMS -RBI	The transmitted data was accepted by IDPMS/EDPMS of RBI and will be available with respective AD bank

#### 1/979035/2023

3	The CBE/CSB has been rejected by RBI	The transmitted data was rejected by RBI.
	For further details	
	Please contact ECCS Trade Helpdesk toll-free No:1800-2666-882 email_id:  eccs.tradehelpdesk@icegate.gov.in  or RBI Helpdesk idpmssupportngp@rbi.org.in	
4	The CBE/CSB has not been transmitted from ECCS to IDPMS/EDPMS-RBI due to incorrect/missing AD Code.  Please advise your authorised courier to apply for amendment of CBE/CSB in ECCS.	This status appears when valid AD code is not provided by the authorized couriers. This status also appears when the mandatory data fields for data transmission to IDPMS/EDPMS were not filled by the authorized couriers.

9. The 2 tabs in third row directs the user to ICEGATE portal, through which status of transmission of CBE/CSB to GSTN/ICEGATE portal respectively can be checked.



## Manual/Courier/Postal Shipping Bill

TRACKING AT ICES		
SELECT LOCATION	Select Location *	
ENTER SHIPPING BILL No.	*	
ENTER SHIPPING BILL DATE	*	
ENTER IMAGE LETTERS	b6vpoV ∗	
Submit Reset		
* Mandatory Field.		

10. The Jurisdictional Customs Officers are requested to circulate the advisory to trade through issuance of suitable public notices, wherever necessary. In case of any difficulties in using this ECCS mobility application, the same may be brought to the notice of Systems, WZU, Mumbai, via email at <a href="mailto:systems.wzumumbai@gov.in">systems.wzumumbai@gov.in</a>

This advisory issues with the approval of Additional Director General, Systems, WZU, Mumbai

(KK Prasad)

Additional Director Systems, WZU, Mumbai

### Copy to

- 1. Pr. DG, Directorate of Systems and Data Management, New Delhi
- 2. ADG (ICEGATE), New Delhi
- 3. Pr. Commissioner / Commissioner of Customs, all International Courier Terminals (ICT)
- 4. M/s EICI to circulate to all stakeholders
- 5. Authorized couriers
- 6. Webmaster for posting on ECCS and CBIC websites